NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on **Tuesday, 06th May 2025** :-

The Single Bench presided over by **the Hon'ble Shri Justice Riyaz I. Chagla** will not be available for judicial work. Urgent mentioning and placing of the matter, if any, is allowed before **the Hon'ble Shri Justice Manish Pitale**.

Dated this 05th day of May 2025.

By Order,

sd/-

sd/-

(H.M. Bhosale) Registrar (Judl-I) High Court, A.S., Bombay. (A.H. Laddhad) Prothonotary and Senior Master High Court, O.S., Bombay